COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 247 OF 2016 IN DFR NO. 1066 OF 2016

Dated: 26th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Jharkhand Urja Sancharan Nigam Ltd. …. Appellant (s)
Versus
Jharkhand State Electricity Regulatory Commission ....Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Kumar, Sr. Adv
Mr. Aabhas Parimal
Ms. Aparajitha Bhardwaj
Mr. Himanshu Shukla

Counsel for the Respondent(s) :

ORDER
IA NO. 247 OF 2016
(Appl. for condonation of delay)

Issue notice returnable on 27.07.2016. Dasti, in addition, is permitted.

List the matter on ***27.07.2016.***

(I.J. Kapoor) **(Justice Ranjana P. Desai)**
Technical Member **Chairperson**
mk/jp